

RESIDENTIAL ACCOMMODATION FOR OFFICERS IN DELHI

***1062. Shri Ramachandra Reddi:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of Gazetted Officers of the Central Government living in Delhi or New Delhi; and

(b) the number of such officers who are provided with residential accommodation?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) About 3,200.

(b) About 2,000.

LAND FOR DISPLACED PERSONS

***1064. Mulla Abdullahai:** Will the Minister of Rehabilitation be pleased to state:

(a) the total land acquired by the Madhya Pradesh Government to rehabilitate the displaced persons; and

(b) the total land which belonged to tribal castes?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha as soon as it is available.

PHIZO'S ACTIVITIES IN N.E.F.A.

***1067. Shri Vallatharas:** Will the Prime Minister be pleased to state:

(a) whether Government are aware of the fact that the rebel Naga Leader, Phizo, is collecting arms and ammunitions from outside to free Naga Hills and to combat with the Indian Military which is since engaged in the area to arrest the rebel gang and to arrest Phizo; and

(b) the present policy of Government towards the rebel gangs and the maintenance of law and order in the Naga area?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Government are aware that Phizo has made efforts to collect arms and ammunition and has organised a violent movement in the Naga

Hills. There is, however, no evidence so far of his having been able to secure any foreign arms and ammunition.

(b) Government are taking necessary action for the suppression of this violent movement and for the maintenance of law and order.

COLLIERIES

***1072. Shri T. B. Vittal Rao:** Will the Minister of Production be pleased to state:

(a) whether the report of the Experts Committee appointed to go into the question of economic working of the Giridih Collieries, Bihar has since been examined by Government;

(b) whether any decisions have been arrived at; and

(c) whether Government propose to lay a copy of the report on the Table of the House?

The Deputy Minister of Production (Shri Satish Chandra): (a) and (b). The report is under examination and no decisions have been taken so far.

(c) The suggestion will be considered after Government have completed the examination of the report.

KOREAN PRISONERS OF WAR

***1073. Shri Gadilingana Gowd:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the United Nations command has informed China and North Korea that it would accept Swiss francs towards payment of half the travel expenses of Indian forces who guarded Korean Prisoners of war until their repatriation;

(b) if so, the expenses originally borne by the Indian Government; and

(c) the United Nations expenses in this regard?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) to (c). The total cost of travel expenses of the Custodian Force of India amounted to \$ 2,617,057:39 which was to be borne in equal shares by the United Nations Command, and the